

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 45

C.P.(IB)395/MB/2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **HARESH RAMCHANDANI**

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aashray Chaudhary I/b Adv. Jatin Kumar for the Resolution Professional present through VC.

None present for the Personal Guarantor when the matter is called out and the matter is

Reserved for Order.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**